

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1291
ANSWERED ON:08.03.2007
RAIL OVER- BRIDGES IN BIHAR
Yadav Shri Giridhari

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of rail over bridges, railway crossings, underground bridges and new railway stations constructed in Bihar during the last three years;
- (b) the terms and conditions fixed for the construction;
- (c) whether the said construction works are not being undertaken despite fulfilling these conditions; and
- (d) the reaction of the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a): Road over/under bridges - 7 nos.
Level crossings - 29 nos.
New Stations - 59 nos.

(b): Road over/under bridges are constructed by Railways on cost sharing basis if the traffic density reaches at one lakh TVUs (Train Vehicle Units) otherwise on deposit terms, proposals in both cases are sponsored by State Govt. duly agreeing to fulfil certain preliminary pre-requisites under extant rules. As per existing policy, provision of level crossings (LC) is made in consultation with the State Government at the time of laying a new line or within 10 years from the date of its commissioning to traffic. Thereafter, any accommodation work such as level crossing can be provided at a technically suitable location on deposit terms, if such proposal is sponsored by the State Government/Local bodies duly agreeing to bear the initial cost of construction of the level crossing and one time capitalized cost of recurring maintenance and operational charges. Further, as per policy of Railways, no new unmanned level crossing is permitted on existing lines. However, during this period 29 LCs were constructed on Ara-Sasaram new line.

(c) & (d): No, Sir. All the firm proposals received from State Government are considered. No proposal of ROB/RUBs received from State Govt. fulfilling all the preliminary pre-requisites is pending for sanction with the Railways. At few locations of sanctioned ROB, physical works has not commenced due to non approval of General Arrangement Drawing or due to problems of land acquisition for approaches at State Government level.